

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 33/AM14
SCHEDULED TO BE HELD ON 13.11.2013
(HELD ON 14.11.2013)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 33/87-NC-7/2013 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled held on 13.11.2013 (held on 14.11.2013) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, EO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-169	SHANKAR PACKAGINGS LTD.	HQ F. No. 01/84/050/00058/AM13/DES-VII	Status:
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NC No.: 33/AM14 Dated: 14.11.2013	Adv. Lic. No. 0310692366 dated 26.04.2012	RLA F. No. 03/95/040/00023/AM13	Approved
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Request: **Amendment in the description of Import Item No. 3.**

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/52/2013-PC-II dated 11.11.2013, Committee decided to amend the description of Import Item No. 3 to read as “**Conductive Black Polypropylene Compound Granules**”. Beside this there is no other change in the decision taken in earlier NC Meeting No. 16/AM14 held on 17.07.2013 (Case No. A-74).

Case No. A-170	SHANKAR PACKAGINGS LTD.	HQ F. No. 01/84/050/00059/AM13/DES-VII	Status:
NC No.: 33/AM14 Dated: 14.11.2013	Adv. Lic. No. 0310692364 dated 26.04.2012	RLA F. No. 03/95/040/00022/AM13	Approved

Request: **Amendment in the description of Import Item No. 4.**

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/52/2013-PC-II dated 11.11.2013, Committee decided to amend the description of Import Item No. 4 to read as “**Conductive Black Polypropylene Compound Granules**”. Beside this there is no other change in the decision taken in earlier NC Meeting No. 16/AM14 held on

17.07.2013 (Case No. A-75).

Case No. A-171	KANDUI INDUSTRIES LTD.	HQ F. No. 01/87/050/00147/AM12/DES-VII	Status: Deferred
NC No.: 29/AM14 Dated: 17.10.2013	Adv. Lic. No. 0310634875 dated 07.06.2011	RLA F. No. 03/94/040/00180/AM12	

Request: **Amendment in the description of Export Product**

Decision: A copy of Representation of firm has been forwarded to D/o C&PC on 01.11.2013. Comments awaited from D/o C&PC.

Deferred for three weeks.

ONLINE CASES

Case No.:2/43/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
HQ File :01/87/050/00358/AM13/	RLA File :03/94/040/00682/AM13/	Lic.No/Date:0310715739	Defer Date:27.11.2013

1		26.11.2012	
	Decision: A D/L No. 46011/3/2013-PC.II dated 04.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.08.2013. Comments awaited from D/o C&PC.		

2	Case No.:4/50/87-ALC1/2012	Party Name:BANSHI BADAN MANDAL,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00428/AM13/	RLA File :02/24/040/00165/AM13/	Lic.No/Date:0210185804 23.01.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/31/2013-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.10.2013. Comments awaited from D/o C&PC.			

3	Case No.:6/47/87-ALC1/2012	Party Name:SAGAR POLYMERS,(UNIT-I)	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00418/AM13/	RLA File :24/24/040/00020/AM13/	Lic.No/Date:2410038046 29.01.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/50/2013-PC.II dated 28.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.10.2013. Comments awaited from D/o C&PC.			

4	Case No.:1/2/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00491/AM13/	RLA File :05/23/040/00457/AM13/	Lic.No/Date:0510345354 11.02.2013	Defer Date:04.12.2013
	Decision: A D/L was issued by DGFT to firm on 04.10.2013 asking them to furnish specific reply in response to D/L No. 46011/37/2009-PC.II dated 28.05.2013 issued by D/o C&PC to firm. The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 30.10.2013. Comments awaited from D/o C&PC.			

5	Case No.:18/7/87-ALC1/2013	Party Name:SWASTIK POLYMERS	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00030/AM14/	RLA File :05/24/040/00424/AM13/	Lic.No/Date:0510346244 15.02.2013	Defer Date:27.11.2013
Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2013. Comments awaited from D/o C&PC.				

6	Case No.:13/1/87-ALC1/2013	Party Name:BANSHI BADAN MANDAL,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00488/AM13/	RLA File :02/24/040/00182/AM13/	Lic.No/Date:0210186772 22.02.2013	Defer Date:27.11.2013
Decision: A D/L No. 46011/31/2013-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.10.2013. Comments awaited from D/o C&PC.				

7	Case No.:7/7/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00019/AM14/	RLA File :03/94/040/01119/AM13/	Lic.No/Date:0310729069 21.03.2013	Defer Date:11.12.2013
Decision: A copy of application was forwarded to DIPP on 09.05.2013. Comments awaited from DIPP. However, Technical Authority informed that the firm has requested to put hold its case till further amendment in the subject Advance Authorization by RLA, Mumbai. Licence Amendment Sheet is still awaited.				

	Case No.:8/7/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
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8	HQ File :01/87/050/00020/AM14/	RLA File :03/94/040/01126/AM13/	Lic.No/Date:0310729860 28.03.2013	Defer Date:11.12.2013
Decision: A copy of application was forwarded to DIPP on 09.05.2013. Comments awaited from DIPP. However, Technical Authority informed that the firm has requested to put hold its case till further amendment in the subject Advance Authorization by RLA, Mumbai. Licence Amendment Sheet is still awaited.				

9	Case No.:5/9/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00050/AM14/	RLA File :03/94/040/00001/AM14/	Lic.No/Date:0310730226 03.04.2013	Defer Date:11.12.2013
Decision: A copy of application was forwarded to DIPP on 24.05.2013. Comments awaited from DIPP. However, Technical Authority informed that the firm has requested to put hold its case till further amendment in the subject Advance Authorization by RLA, Mumbai. Licence Amendment Sheet is still awaited.				

10	Case No.:22/7/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00034/AM14/	RLA File :05/23/040/00011/AM14/	Lic.No/Date:0510351574 12.04.2013	Defer Date:27.11.2013
Decision: A D/L No. 46011/18/2011-PC-II, dated 04.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.				

	Case No.:5/13/87-ALC1/2013	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
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11	HQ File :01/87/050/00071/AM14/	RLA File :03/95/040/00972/AM13/	Lic.No/Date:0310731577 17.04.2013	Defer Date:04.12.2013
	Decision: A D/L No. 46011/60/2013-PC-II, dated 31.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.11.2013. Comments awaited from D/o C&PC.			

12	Case No.:21/7/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00033/AM14/	RLA File :05/23/040/00010/AM14/	Lic.No/Date:0510351950 18.04.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/18/2011-PC-II, dated 04.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.			

13	Case No.:2/9/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00047/AM14/	RLA File :05/23/040/00012/AM14/	Lic.No/Date:0510351931 18.04.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/18/2011-PC-II, dated 04.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.			

	Case No.:7/9/87-ALC1/2013	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Approved
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HQ File :01/87/050/00052/AM14/	RLA File :03/94/040/00034/AM14/	Lic.No/Date:0310732108 22.04.2013	Defer Date:
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Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39089090	62/0- EPOXY HARDENERS (PHENALKAMINES) GP 441K Nett Weight: 150167.00 Gross Weight: 157074.64	150167.000	K.G	17288782.10	320756.63 US Dollars
				Total	17,288,782.10	320,756.63

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29212100	ETHYLENEDIAMINE	42120.000	K.G	5,318,492.40	96,876.00 US Dollars	25.85	Value & Qty
				Total	5,318,492.40	96,876.00		

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/52/2013-PC-II dated 11.11.2013, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Epoxy Hardeners (Phenalkamines)	1 kg	Ethylenediamine	0.280 kg

15	Case No.:4/14/87-ALC1/2013	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00087/AM14/	RLA File :03/95/040/00039/AM14/	Lic.No/Date:0310734478 15.05.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/57/2013-PC-II, dated 31.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 30.10.2013. Comments awaited from D/o C&PC.			

16	Case No.:18/14/87-ALC1/2013	Party Name:SAGAR POLYMERS,(UNIT-I)	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00101/AM14/	RLA File :24/24/040/00003/AM14/	Lic.No/Date:2410038896 15.05.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/50/2013-PC-II, dated 31.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.10.2013. Comments awaited from D/o C&PC.			

17	Case No.:3/14/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00086/AM14/	RLA File :03/95/040/00998/AM13/	Lic.No/Date:0310735121 21.05.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/40/2010-PC.II dated 31.07.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 21.10.2013 giving 15 days time for submission of information. Reply awaited from firm.			

	Case No.:8/13/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00074/AM14/	RLA File :05/23/040/00051/AM14/	Lic.No/Date:0510354966	Defer Date:27.11.2013

18			23.05.2013	
	Decision: A D/L No. 46011/18/2011-PC-II, dated 31.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.			

19	Case No.:9/13/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00075/AM14/	RLA File :05/23/040/00052/AM14/	Lic.No/Date:0510354967 23.05.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/18/2011-PC-II, dated 31.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.			

20	Case No.:17/14/87-ALC1/2013	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00100/AM14/	RLA File :05/23/040/00053/AM14/	Lic.No/Date:0510354968 23.05.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/18/2011-PC-II, dated 31.07.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.10.2013. Comments awaited from D/o C&PC.			

21	Case No.:4/19/87-ALC1/2013	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00144/AM14/	RLA File :03/94/040/00143/AM14/	Lic.No/Date:0310736567 04.06.2013	Defer Date:04.12.2013

Decision: A D/L No. 46011/66/2011-PC-II, dated 03.09.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2013. Comments awaited from D/o C&PC.

22	Case No.:1/19/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00141/AM14/	RLA File :09/24/040/00628/AM13/	Lic.No/Date:0910056312 11.06.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/141/2005-PC.II dated 30.08.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 04.10.2013 giving 15 days time for submission of information. Reply awaited from firm.			

23	Case No.:2/17/87-ALC1/2013	Party Name:PHOENIX CONVEYOR BELT INDIA PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00109/AM14/	RLA File :02/24/040/00026/AM14/	Lic.No/Date:0210190724 14.06.2013	Defer Date:27.11.2013
	Decision: A D/L was issued by DIPP to firm on 22.08.2013. This was followed by Reminder from DGFT on 01.10.2013 giving 15 days time for submission of information. Reply awaited from firm.			

24	Case No.:15/19/87-ALC1/2013	Party Name:MICROSPHERES (INDIA)	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00155/AM14/	RLA File :03/95/040/00235/AM14/	Lic.No/Date:0310739275 27.06.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/86/2005-PC-II, dated 06.09.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.11.2013. Comments			

awaited from D/o C&PC.

25	Case No.:30/17/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00137/AM14/	RLA File :05/23/040/00126/AM14/	Lic.No/Date:0510358460 02.07.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.			

26	Case No.:21/19/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00161/AM14/	RLA File :34/24/040/00067/AM14/	Lic.No/Date:3410037348 04.07.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/88/2008-PC.II dated 19.09.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 04.10.2013 giving 15 days time for submission of information. Reply awaited from firm.			

27	Case No.:17/19/87-ALC1/2013	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00157/AM14/	RLA File :04/24/040/00066/AM14/	Lic.No/Date:0410147848 08.07.2013	Defer Date:27.11.2013
	Decision: A D/L No. 46011/84/2012-PC-II, dated 06.09.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.11.2013. Comments awaited from D/o C&PC.			

Case No.:41/33/87-ALC1/2013	Party Name:UNISTAR DISTRIBUTORS	Meet No/Date:33/87-ALC1/2013	Status: Deferred
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28		PVT.LTD.	14.11.2013	
	HQ File :01/87/050/00319/AM14/	RLA File :30/24/040/00020/AM14/	Lic.No/Date:3010095757 30.07.2013	Defer Date:04.12.2013
Decision: Application has been received from RLA and will be forwarded to DIPP in due course.				

29	Case No.:16/25/87-ALC1/2013	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00214/AM14/	RLA File :34/24/040/00089/AM14/	Lic.No/Date:3410037543 31.07.2013	Defer Date:04.12.2013
Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.				

30	Case No.:15/25/87-ALC1/2013	Party Name:ST.MARYS RUBBERS PVT.LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00213/AM14/	RLA File :10/24/040/00029/AM14/	Lic.No/Date:1010054321 06.08.2013	Defer Date:04.12.2013
Decision: A copy of application was forwarded to DIPP on 16.09.2013. Further, a copy of Licence Amendment Sheet received from RLA, Kochi on 17.09.2013 vide their letter No. 10/24/040/00029/AM14/345 dated Nil has also been forwarded to DIPP on 20.09.2013. Comments awaited from DIPP.				

31	Case No.:1/21/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00165/AM14/	RLA File :09/24/040/00187/AM14/	Lic.No/Date:0910057179 13.08.2013	Defer Date:04.12.2013
Decision: A copy of application has been forwarded to D/o C&PC on 03.10.2013. Comments awaited from D/o C&PC.				

32	Case No.:19/25/87-ALC1/2013	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00217/AM14/	RLA File :34/24/040/00100/AM14/	Lic.No/Date:3410037669 16.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2013. Comments awaited from D/o C&PC.			

33	Case No.:16/33/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00294/AM14/	RLA File :03/95/040/00384/AM14/	Lic.No/Date:0310745605 16.08.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to DIPP in due course.			

34	Case No.:18/33/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00296/AM14/	RLA File :03/95/040/00386/AM14/	Lic.No/Date:0310745603 16.08.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to DIPP in due course.			

35	Case No.:19/33/87-ALC1/2013	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00297/AM14/	RLA File :03/95/040/00390/AM14/	Lic.No/Date:0310745590 16.08.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

36	Case No.:4/30/87-ALC1/2013	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00269/AM14/	RLA File :03/94/040/00443/AM14/	Lic.No/Date:0310746284 21.08.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

37	Case No.:17/33/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00295/AM14/	RLA File :03/95/040/00385/AM14/	Lic.No/Date:0310746149 21.08.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to DIPP in due course.			

38	Case No.:22/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00300/AM14/	RLA File :07/24/040/00046/AM14/	Lic.No/Date:0710097672 22.08.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

39	Case No.:15/33/87-ALC1/2013	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00293/AM14/	RLA File :03/95/040/00383/AM14/	Lic.No/Date:0310747326	Defer

Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.

40	Case No.:1/33/87-ALC1/2013	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00279/AM14/	RLA File :03/95/040/00394/AM14/	Lic.No/Date:0310747466 29.08.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

41	Case No.:10/25/87-ALC1/2013	Party Name:MAYUR WOVENS PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00208/AM14/	RLA File :08/24/040/00182/AM14/	Lic.No/Date:0810124268 30.08.2013	Defer Date:11.12.2013
	Decision: A D/L No. 46011/75/2013-PC.II dated 31.10.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

	Case No.:9/33/87-ALC1/2013	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Approved
	HQ File :01/87/050/00287/AM14/	RLA File :03/94/040/00464/AM14/	Lic.No/Date:0310747812 02.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39079990	62/0- EXPOL PH 322 Polyester Polyol	72000.000	K.G	8387280.00	127080.00 US Dollars
				Total	8,387,280.00	127,080.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29094100	Diethylene Glycol	46440.000	K.G	3,483,000.00	52,773.00 US Dollars	975,240.00	Qty
2	29173500	Phthalic Anhydride	32760.000	K.G	3,439,800.00	52,118.00 US Dollars	963,144.00	Qty
3	38159000	Catalyst	7.920	K.G	7,524.00	114.00 US Dollars	2,107.00	Qty
				Total	6,930,324.00	105,005.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 30/87-ALC1/2013 dated 23.10.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Expol PH 322 Polyester Polyol	1 kg	1. Diethylene Glycol	0.645 kg
		2. Phthalic Anhydride	0.455 kg
		3. Catalyst	0.00011 kg

Case No.:26/33/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Approved
HQ File :01/87/050/00304/AM14/	RLA File :07/24/040/00175/AM14/	Lic.No/Date:0710097948 02.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 108.065 MT	114.585	M.T	15131478.00	235326.25 US Dollars
				Total	15,131,478.00	235,326.25

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	108.065	M.T	7,344,530.00	112,387.60 US Dollars	2,140,234.00	Value & Qty
				Total	7,344,530.00	112,387.60		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 31/87-ALC1/2013 dated 30.10.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/DROP/RISER Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:27/33/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Approved
HQ File :01/87/050/00305/AM14/	RLA File :07/24/040/00182/AM14/	Lic.No/Date:0710098105 05.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 41.645 MT	44.156	M.T	5882035.00	91478.00 US Dollars
				Total	5,882,035.00	91,478.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	41.645	M.T	2,830,276.00	43,309.50 US Dollars	816,591.00	Value & Qty
				Total	2,830,276.00	43,309.50		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 31/87-ALC1/2013 dated 30.10.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/DROP/RISER Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:28/33/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Approved
HQ File :01/87/050/00306/AM14/	RLA File :07/24/040/00183/AM14/	Lic.No/Date:0710098104 05.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 37.230	39.475	M.T	4886318.00	75992.50 US Dollars
				Total	4,886,318.00	75,992.50

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	37.230	M.T	2,530,300.00	38,719.20 US Dollars	730,142.00	Value & Qty
				Total	2,530,300.00	38,719.20		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 31/87-ALC1/2013 dated 30.10.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/DROP/RISER Pipes for Submersible	1 kg	PVC Resin	0.943 kg

Bore-Well Pumps (OD 33mm to 140mm)

Case No.:29/33/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Approved
HQ File :01/87/050/00307/AM14/	RLA File :07/24/040/00184/AM14/	Lic.No/Date:0710098103 05.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of diffrent types and sizes - Net content of PVC Resin 37.582 MT	39.849	M.T	6134992.00	95412.00 US Dollars
				Total	6,134,992.00	95,412.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	37.582	M.T	2,554,290.00	39,086.31 US Dollars	736,964.00	Value & Qty
				Total	2,554,290.00	39,086.31		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 31/87-ALC1/2013 dated 30.10.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/DROP/RISER Pipes for Submersible Bore- Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:8/33/87-ALC1/2013	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Approved
HQ File :01/87/050/00286/AM14/	RLA File :03/94/040/00336/AM14/	Lic.No/Date:0310748785 06.09.2013	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39094020	62/0- KALTHARZ 70 P (Phenolic Furan No Bake Binder) COMMERCIAL	800000.000	K.G	86640000.00	1520000.00 US Dollars
				Total	86,640,000.00	1,520,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29321300	FURFURAL ALCOHOL	560000.000	K.G	56.817.600.00	996,800.00 US	14.688.486.00	Value & Qty

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		COMMERCIAL				Dollars		
2	29126000	PARA FORMALDEHYDE COMMERCIAL	92680.000	K.G	5,018,622.00	88,046.00 US Dollars	1,297,414.00	Value & Qty
3	29071110	PHENOL COMMERCIAL	155296.000	K.G	13,277,808.00	232,944.00 US Dollars	3,432,579.00	Value & Qty
				Total	75,114,030.00	1,317,790.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 22/87-ALC1/2013 dated 04.09.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Kaltharz 70 P (Phenolic Furan No. Bake Binder)	1 kg	1. Furfural Alcohol	0.7000 kg
		2. Para Formaldehyde	0.1158 kg
		3. Phenol	0.1941 kg

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Case No.:13/33/87-ALC1/2013	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
HQ File :01/87/050/00291/AM14/	RLA File :03/95/040/00246/AM14/	Lic.No/Date:0310748690 06.09.2013	Defer Date:04.12.2013

Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.

49	Case No.:3/33/87-ALC1/2013	Party Name:PRECISION UPVC MOULDERS PVT. LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00281/AM14/	RLA File :03/95/040/00480/AM14/	Lic.No/Date:0310748980 10.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

50	Case No.:2/30/87-ALC1/2013	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00267/AM14/	RLA File :02/24/040/00081/AM14/	Lic.No/Date:0210194392 17.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

51	Case No.:5/30/87-ALC1/2013	Party Name:NIKHIL ADHESIVES LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00270/AM14/	RLA File :03/95/040/00461/AM14/	Lic.No/Date:0310749960 17.09.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

52	Case No.:10/33/87-ALC1/2013	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00288/AM14/	RLA File :03/94/040/00505/AM14/	Lic.No/Date:0310749887 17.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to DIPP in due course.			

53	Case No.:2/33/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00280/AM14/	RLA File :03/95/040/00449/AM14/	Lic.No/Date:0310750166 18.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to DIPP in due course.			

54	Case No.:14/33/87-ALC1/2013	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00292/AM14/	RLA File :03/95/040/00295/AM14/	Lic.No/Date:0310750172 18.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

55	Case No.:23/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00301/AM14/	RLA File :07/24/040/00149/AM14/	Lic.No/Date:0710098388 19.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

56	Case No.:24/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00302/AM14/	RLA File :07/24/040/00168/AM14/	Lic.No/Date:0710098391 19.09.2013	Defer Date:04.12.2013

Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.

57	Case No.: 25/33/87-ALC1/2013	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00303/AM14/	RLA File :07/24/040/00169/AM14/	Lic.No/Date:0710098390 19.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

58	Case No.: 3/30/87-ALC1/2013	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00268/AM14/	RLA File :02/24/040/00087/AM14/	Lic.No/Date:0210194635 23.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

59	Case No.: 40/33/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00318/AM14/	RLA File :26/24/040/00001/AM14/	Lic.No/Date:2610012073 23.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

	Case No.: 4/33/87-ALC1/2013	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
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60	HQ File :01/87/050/00282/AM14/	RLA File :03/95/040/00507/AM14/	Lic.No/Date:0310751141 25.09.2013	Defer Date:04.12.2013
Decision: Application has been received from RLA and will be forwarded to DIPP in due course.				

61	Case No.:11/33/87-ALC1/2013	Party Name:GRP LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00289/AM14/	RLA File :03/94/040/00506/AM14/	Lic.No/Date:0310751127 25.09.2013	Defer Date:04.12.2013
	Decision: Application and Licence Amendment Sheet have been received from RLA and will be forwarded to DIPP in due course.			

62	Case No.:33/33/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00311/AM14/	RLA File :08/24/040/00271/AM14/	Lic.No/Date:0810125073 25.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

63	Case No.:42/33/87-ALC1/2013	Party Name:KOHINOOR INDIA PVT.LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00320/AM14/	RLA File :30/24/040/00030/AM14/	Lic.No/Date:3010097116 25.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to DIPP in due course.			

64	Case No.: 34/33/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00312/AM14/	RLA File :08/24/040/00272/AM14/	Lic.No/Date:0810125187 27.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

65	Case No.: 12/33/87-ALC1/2013	Party Name:CH COMPONENT PVT. LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00290/AM14/	RLA File :05/23/040/00272/AM14/	Lic.No/Date:0510367078 30.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

66	Case No.: 35/33/87-ALC1/2013	Party Name:ET ELASTOMER TECHNIK INDIA PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00313/AM14/	RLA File :08/24/040/00291/AM14/	Lic.No/Date:0810125251 30.09.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to DIPP in due course.			

	Case No.: 30/33/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Approved
	HQ File :01/87/050/00308/AM14/	RLA File :07/24/040/00217/AM14/	Lic.No/Date:0710098762 03.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 39.715 MT	42.112	M.T	5488914.00	83736.30 US Dollars
				Total	5,488,914.00	83,736.30

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	39.715	M.T	2,793,957.00	41,700.85 US Dollars	806,112.00	Value & Qty
				Total	2,793,957.00	41,700.85		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 31/87-ALC1/2013 dated 30.10.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/DROP/RISER Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:31/33/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Approved
HQ File :01/87/050/00309/AM14/	RLA File :07/24/040/00218/AM14/	Lic.No/Date:0710098761 03.10.2013	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes Net content of PVC Resin 43.339 MT	45.954	M.T	5810893.00	88648.25 US Dollars
				Total	5,810,893.00	88,648.25

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	43.339	M.T	3,048,978.00	45,507.14 US Dollars	879,691.00	Value & Qty
				Total	3,048,978.00	45,507.14		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 31/87-ALC1/2013 dated 30.10.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/DROP/RISER Pipes for Submersible Bore- Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

Case No.:32/33/87-ALC1/2013	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Approved
HQ File :01/87/050/00310/AM14/	RLA File :07/24/040/00219/AM14/	Lic.No/Date:0710098763	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39172390	63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 47.347 MT	50.203	M.T	6327344.00	96527.00 US Dollars
				Total	6,327,344.00	96,527.00

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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	47.347	M.T	3,330,861.00	49,714.35 US Dollars	961,020.00	Value & Qty
				Total	3,330,861.00	49,714.35		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 31/87-ALC1/2013 dated 30.10.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC COLUMN/DROP/RISER Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm)	1 kg	PVC Resin	0.943 kg

70		PRIVATE LIMITED	14.11.2013	
	HQ File :01/87/050/00271/AM14/	RLA File :32/24/040/00013/AM14/	Lic.No/Date:3210068104 04.10.2013	Defer Date:04.12.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 21.10.2013. Comments awaited from D/o C&PC.			

71	Case No.:5/33/87-ALC1/2013	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00283/AM14/	RLA File :03/95/040/00538/AM14/	Lic.No/Date:0310752316 04.10.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

72	Case No.:36/33/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00314/AM14/	RLA File :08/24/040/00293/AM14/	Lic.No/Date:0810125369 04.10.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

73	Case No.:6/33/87-ALC1/2013	Party Name:ALOK INDUSTRIES	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00284/AM14/	RLA File :05/23/040/00252/AM14/	Lic.No/Date:0510367739 08.10.2013	Defer Date:04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

	Case No.:47/33/87-ALC1/2013	Party Name:KDDL LTD.,	Meet No/Date:33/87-ALC1/2013	Status: Deferred
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74			14.11.2013	
	HQ File :01/87/050/00325/AM14/	RLA File :22/24/040/00014/AM14/	Lic.No/Date:2210014276 09.10.2013	Defer Date:04.12.2013
Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.				

75	Case No.:43/33/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00321/AM14/	RLA File :30/24/040/00031/AM14/	Lic.No/Date:3010097491 10.10.2013	Defer Date:04.12.2013
Decision: Application has been received from RLA and will be forwarded to DIPP in due course.				

76	Case No.:44/33/87-ALC1/2013	Party Name:GOVIND RUBBER LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00322/AM14/	RLA File :30/24/040/00032/AM14/	Lic.No/Date:3010097492 10.10.2013	Defer Date:04.12.2013
Decision: Application has been received from RLA and will be forwarded to DIPP in due course.				

77	Case No.:37/33/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00315/AM14/	RLA File :08/24/040/00309/AM14/	Lic.No/Date:0810125590 11.10.2013	Defer Date: 04.12.2013
Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.				

78	Case No.: 38/33/87-ALC1/2013	Party Name:DOSHION VEOLIA WATER SOLUTIONS PVT.LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00316/AM14/	RLA File :08/24/040/00314/AM14/	Lic.No/Date:0810125588 11.10.2013	Defer Date: 04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

79	Case No.: 45/33/87-ALC1/2013	Party Name:SAGAR POLYTECHNIK LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00323/AM14/	RLA File :24/24/040/00018/AM14/	Lic.No/Date:2410040085 11.10.2013	Defer Date: 04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

80	Case No.: 46/33/87-ALC1/2013	Party Name:SAGAR POLYTECHNIK LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00324/AM14/	RLA File :24/24/040/00019/AM14/	Lic.No/Date:2410040086 11.10.2013	Defer Date: 04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

81	Case No.: 7/33/87-ALC1/2013	Party Name:BLS POLYMERS LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00285/AM14/	RLA File :05/23/040/00271/AM14/	Lic.No/Date:0510368814 18.10.2013	Defer Date: 04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

82	Case No.:21/33/87-ALC1/2013	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00299/AM14/	RLA File :05/23/040/00296/AM14/	Lic.No/Date:0510368763 18.10.2013	Defer Date: 04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

83	Case No.:39/33/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00317/AM14/	RLA File :08/24/040/00318/AM14/	Lic.No/Date:0810125756 18.10.2013	Defer Date: 04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

84	Case No.:20/33/87-ALC1/2013	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:33/87-ALC1/2013 14.11.2013	Status: Deferred
	HQ File :01/87/050/00298/AM14/	RLA File :32/24/040/00016/AM14/	Lic.No/Date:3210068775 22.10.2013	Defer Date: 04.12.2013
	Decision: Application has been received from RLA and will be forwarded to D/o C&PC in due course.			

Meeting ended with thanks to Chair and all participants.
